

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 96(ND)/2010  
RT No.45/2016**

Rakesh Kumar Gupta & Anr. ... Petitioners

Versus.

M/s G.I. Estates Pvt. Ltd. & Ors. ... Respondents

Present: Mr. Mahendra Pal, Advocate for petitioners No. 1(i) to 1 (iv)  
Mr. Ajay Sharma, Advocate for respondent No.5.  
Mr. Arun Kumar, Advocate for respondent Nos.1 to 4 & 7.

Learned counsel for the petitioners has filed Convenience  
Compendium of his arguments. Due to rush of work this matter cannot be  
taken up today. List the matter on 30.03.2017 for arguments.

— SD —

(Justice R.P. Nagpal,  
Chairman)

— SD —

— (Deepa Krishan)  
Member (Technical)

March 03, 2017

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